

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5276
ANSWERED ON:08.05.2012
SILOS FOR FOODGRAIN STORAGE
Sugumar Shri K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has approved setting up of silos for foodgrains storage in Uttar Pradesh, Madhya Pradesh and Bihar and has directed the consuming States to have at least four months storage capacity;
- (b) if so, the details thereof and the response of the States thereto indicating the capacity sanctioned for various States including Uttar Pradesh, Madhya Pradesh and Bihar, State-wise;
- (c) whether the Government has also decided that the approved capacity of the States that failed to initiate construction within a specified period would be transferred to other States; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)& (b): The Government has approved creation of storage capacity of two million tonne through construction of silos, within the overall storage requirements of FCI. The FCI is the nodal agency for implementing the scheme for construction of silos through Public Private Partnership (PPP) mode. The FCI has decided the State wise distribution of capacity to be constructed in silos as under:-

Sl.No State Silo capacity
in MTs

1. Bihar 2,00,000
2. Haryana 3,00,000
3. Madhya Pradesh 3,50,000
4. Maharashtra 1,00,000
5. Punjab 4,00,000
6. Uttar Pradesh 3,00,000
7. West Bengal 2,00,000
8. Assam 50,000
9. Kerala 50,000

10. Gujarat 50,000

Total 20,00,000

The sites for the location of the silos are to be decided by the FCI in consultation with the State Governments. The State Level Committees on Silos (SLCS) have been constituted by FCI for this purpose. The overall storage requirements has been assessed on the overall procurement/consumption and the storage space already available. For the consuming states, under Private Entrepreneurs Guarantee (PEG) Scheme storage capacity is to be created to meet four months' requirement of PDS and other Welfare Schemes in a State.

(c) : No such decision has been taken to transfer the approved capacity to other states if construction of silos does not start within a specified period.

(d): Does not arise.